

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4353
ANSWERED ON:20.12.2011
BLACKLISTING OF CONTRACTORS
Ju Dev Shri Dilip Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has blacklisted some contractors engaged by the Food Corporation of India (FCI) for lifting and transportation of foodgrains in the State of Chhattisgarh during the last three years and the current year;
- (b) if so, the details thereof and the reasons therefor indicating the details of the contractors engaged and those blacklisted during the said period;
- (c) whether contracts were awarded to the blacklisted contractors during the said period; and
- (d) if so, the details thereof and the reasons therefor ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Government has not blacklisted any of the contractors engaged by FCI for lifting and transportation and transportation of foodgrains in the State of Chhattisgarh during the last three years and the current year;
- (b) to (d): Does not arise.